

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU**

**NOTICE**

No: 799/AC Dated: 04/02/2021

Subject:- **Income Tax Deduction from Salaries 2020-2021**

*Accts Sec.*  
*04/2/2021*

All the officers/officials of the Registry are requested to furnish the documents claiming exemptions of Income Tax, if any, alongwith the option for Income Tax Deduction under the new Tax regime effective from April, 2020 onwards, if they desire so. The information needs to be furnished within a week's time positively to enable the Nazarat Section, High Court Main Wing to prepare / book the salaries of all the officers/officials of the Registry for the month of February 2021 after deduction of the finally due annual Income Tax well in time.

*[Signature]*

(Dr. Manzoor Ahmad Wani)  
Director Finance

No: 27034 /AC dated: 04/02/2021

Copy to the: -

1. Incharge NIC, High Court wing, Jammu for uploading the same in the Official Website of the High Court.

*[Signature]*

Director Finance

